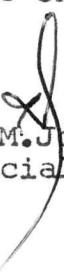


Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

• 9.9.1987

Mrs. Sudha Gangwar learned advocate for the applicant appears and requests for some time. Allowed. The case is adjourned to 22nd September, 1987 for admission.


(P.H.Trivedi)
Vice Chairman

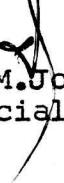

(P.M.Joshi)
Judicial Member

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

22.9.1987

Heard learned advocate Mrs. Sudha Gangwar for the applicant. She wants some more time. Allowed. Adjourned to 29th September, 1987 for admission.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

29.9.1987

Neither applicant nor his advocate appears. Learned advocate for the applicant has not satisfied the bar of limitation for which reason the application cannot be admitted. Dismissed.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member